

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/191/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Geeta Baishya Changkakati,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati the 6th January, 2020.

Sub: **Charge.**

Ref:- Letter No. **F.C. XII-1-2019/26/E dtd. 03.01.2020**

Madam,

With reference to the above, I am directed to inform you that the Chief Judicial Magistrate, Dhubri and in his absence the Judicial officer who will remain in charge of the Court and office of the Chief Judicial Magistrate, Dhubri has been directed to remain in charge of the Family Court, Dhubri in the absence of both the Principal Judge and Counsellor during the period from the morning of 11.01.2020 till the evening of 16.01.2020.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/193/192-A, dated 6.1.20

Copy forwarded for information to:

1. The Chief Judicial Magistrate, Dhubri.
2. The Systems Analyst, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

Rolan